

DIVISION BENCH

ITEM NO.121

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.381/2023 IN CP (IB) No.04/ALD/2020

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S NEON VINCOM PVT LTD V/S M/S COLORCITY HOMES PVT LTD.
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 02nd July, 2024.

-Sd-

(Court Officer)

10th May, 2024

Bipul Kumar Tiwari
(Stenographer)